

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	SOLTEX PETRO PRODUCTS LTD. VS TECHNOFAB PACKAGING PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance(via video conference/physically)

Mr. Dip Chanda, Adv.] For the Respondent

ORDER

1. None appears for Petitioner. Await presence.
2. Ld. Counsel for the Respondent present.
3. Post this matter on **20.06.2024**. It is made clear that if no one appears on behalf of the petitioner on the next date of hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**